GOVERNMENT OF PUDUCHERRY OFFICE OF THE DISTRICT COLLECTOR PUDUCHERRY

No.1604/DRDM/Covid/2021/07

Date: 17 APR 2021

ORDER

Sub: DRDM - Covid-19 - Enforcement of COVID appropriate behavior

at Markets and public places - Reg.

Ref: Order No.40-3/2020-DM-I(A) dated 23.03.2021 of the Ministry of

Home Affairs, New Delhi.

0380

As per the guidelines issued by the Ministry of Home Affairs vide reference cited, COVID appropriate behavior needs to be enforced strictly and observance of social distancing in crowded places especially in Markets, Weekly bazaars, Bus stands is critical for containing the spread of infection.

- 2. Necessary directions shall be issued to the Commissioners of all Municipality and Commune Panchayat for strict enforcement of COVID appropriate behavior such as wearing of face mask, hand hygiene and social distancing norms at crowded public / Municipality places such as Markets, Sunday Market, Uzhavar Sandai, Bus Stand, Parks Beach and entertainment places.
- 3. A daily action taken report as per the proforma annexed, shall be submitted to the undersigned by 4.00 pm daily.

(PURVA GARG, IAS)
DISTRICT COLLECTOR-cumDISTRICT MAGISTRATE

To

The Director, Local Administration Department

Copy submitted to:

- 1. The Hon'ble Lt. Governor, Puducherry
- 2. The Chief Secretary, Puducherry
- 3. The Secretary to Government (Revenue & Rehabilitation)

ANNEXURE

Daily action taken report on violations of GoI's SOPs and Covid appropriate behavior in Puducherry $\,$

Places	Sanitizer	Mask	Thermal scan	Social distancing	Remarks
Cinema theatres					
50% occupancy					
Hotels /					
Swimming pools/					
Spa (50% occup.)					
Restaurants					
(50% occup.)			•		
Shops					
Weekly markets					
Regular markets					
Fish Markets					
Bus stand					
Shopping complex					

DIRECTOR LOCAL ADMINISTRATION DEPARTMENT